

(48)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL HELD ON 28-01-2021 AT 10:30 AM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/207/2019
NAME OF THE PETITIONER : M.G. Helen & 2 others
NAME OF THE RESPONDENTS : Servocraft HR Solutions Pvt Ltd
UNDER SECTION : Sec 241/242 of CA, 2013

ORDER

There is no representation for the Applicant. Ld. Counsel Ms. S. Manjula Devi for the Respondent is present.

At request of the Respondent, matter is adjourned to **08.03.2021** for final hearing and disposal.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs